

(c) Further tightening of the preventive measures generally taken in connection with such occasions is being effected; they include preventive measures against noted bad characters, etc.

The law and order situation in Delhi is constantly being reviewed by the Administration and suitable measures are taken from time to time to keep the law and order situation under control.

A number of reorganisation schemes have recently been sanctioned for the purpose of modernising the Delhi Police.

Lok Pal

*104. SHRI N. K. P. SALVE:
SHRI RABI RAY:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government have taken any decision regarding the appointment of a Lok Pal at the Centre; and

(b) if so, when such appointment is likely to be made?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKYA): (a) and (b). Government have decided to set up a statutory machinery for the Central Government, headed by a Lokpal, to inquire into complaints alleging corruption or injustice arising out of maladministration. A Bill on the subject will be introduced in Parliament as soon as it is finalised.

Demonstrations by Haryana Government Employees

*105. SHRI NAMBIAR:
SHRI P. P. ESTHOSE:
SHRI SATYA NARAIN
SINGH:
SHRI GANESH GHOSH:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the employees of the Haryana Government held black flag demonstration throughout the State on the 3rd January, 1968;

(b) if so, the reasons therefor; and

(c) the steps taken by Government to settle their demands?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA):

(a) No, Sir.

(b) Does not arise.

(c) The Haryana Government employees had been agitating for the grant of higher dearness allowance to them at the Central Government rates with effect from 1st May, 1967 and also implementation of recommendations of Kothari Commission in respect of Haryana Teachers. After discussions with the various political leaders and representatives of the employees, the State Government had announced increased dearness allowance with effect from 1st December, 1967 and a further increase in dearness allowance with effect from 1st January, 1968. The Government also have accepted the recommendations of the Kothari Commission in respect of Haryana Teachers and decided to implement the same from 1st December, 1967. The employees have, however, demanded that the increases sanctioned with effect from 1st December, 1967 and 1st January 1968 should have retrospective effect from 1st May 1967 and 1st November 1967 respectively, as has been sanctioned by the Punjab Government in the case of their employees. This demand has not been accepted by the State Government.

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*106. SHRI S. C. SAMANTA: Will the Minister of EDUCATION be pleased to state:

(a) the progress made in ironing out differences with the Pakistan Government in connection with the ac-